

No. DSJ/EC/COVID-19/NHN/2021-  
Office of the District and Sessions Judge,  
Sirmaur District at Nahan, H.P.

Dated Nahan the May , 2021.

OFFICE ORDER

In compliance of the Order No. HHC/RG/C-19/2020- 64 dated 15.05.2021 of the Hon'ble High Court of H.P., Shimla, it is ordered that all the Courts of this Civil and Sessions Division shall take up only cases of extreme urgency w.e.f. 17.05.2021 to 25.05.2021 and other cases fixed before this Court shall be taken up for effective hearing as under:-

Sl. No.	Cases fixed for	Now to be taken up for effective hearing on
1.	17-05-2021	14-07-2021
2.	18-05-2021	15-07-2021
3.	19-05-2021	16-07-2021
4.	20-05-2021	17-07-2021
5.	21-05-2021	19-07-2021
6.	22-05-2021	20-07-2021
7.	24-05-2021	22-07-2021
8.	25-05-2021	23-07-2021

In case of any urgent work in connection with this Court, the following officials, who shall always be ready to attend any call can be contacted in connection with urgent work on the Mobile Nos. shown against their respective names as under:-

Sl. No.	Name of the official	Mobile No.
1.	Smt. Minaxi Sharma, Superintendent Grade-II	70186-63387, 94184-62692
2.	Sh. Kuldeep Singh, English Clerk.	94187-45457, 70181-48084
3.	Sh. Bhupinder Singh, Record Keeper	94187-45920, 70182-18620

Smt. Minaxi Sharma, Supdt. Grade-II of this office shall update the cases as per her convenience.

The Technical Team of this office will check the e-mail on regular basis and will inform the concerned official(s) immediately for further necessary action. All the Courts of this Division will also depute one official each to check the e-mail of their respective Courts on regular basis for further necessary action.

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S/Sh. Naresh Kumar, Peon of this office shall perform the duty of Chowkidar during day time from 10:00 A.M. To 05:00 P.M. on 17.05.2021, 19.5.2021, 21.5.2021 & 24.5.2021 and Vikas Kumar, Process Server of this office shall perform the duty of Chowkidar during day time from 10:00 A.M. to 05:00 P.M. on 18.5.2021, 20.5.2021, 22.5.2021 & 25.5.2021.

The Safai Karamchari of this office as well as the office of Addl. District & Sessions Judge, Sr. Civil Judge-cum-CJM, Sirmaur District at Nahan and Civil Judge -cum- JMIC, Nahan shall perform their duties to clean the office as well as campus of Judicial Court Complex, Nahan on alternative days i.e. 17.5.2021, 19.5.2021, 21.5.2021 & 24.5.2021, respectively.

It is also ordered that all the Courts of this Division shall depute one Class-IV on all working days for receiving urgent dak etc. w.e.f. 17.05.2021 to 25.5.2021.

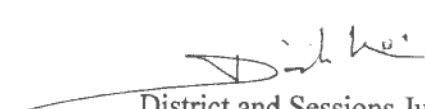
*sd-*  
**(Davinder Kumar)**

District and Sessions Judge,  
Sirmaur District at Nahan, H.P.

Endst. No.DSJ/EC/COVID-19/NHN/2021- 1698  
Copy forwarded for information and necessary action to :-

Dated: 17-05-2021.

1. All the Judicial Officers of this Division.
2. The Superintendent of Police, Sirmaur District at Nahan.
3. The District Attorney, Sirmaur District at Nahan.
4. The Superintendent Jail, M.C. Jail Nahan.
5. The President Bar Association Nahan, Paonta Sahib, Rajgarh and Shillai.
6. All the officials of this office to note for compliance.
7. The Assistant Programmer/System Assistants of this office to upload this office order on the website of this office.
8. Notice Board of this office.

  
District and Sessions Judge  
Sirmaur District at Nahan, H.P.